

**INFORMATION BROCHURE FOR EMPANELMENT OF SECURITIES
MARKET TRAINERS (SMARTs) - INDIVIDUALS**

The Securities and Exchange Board of India (SEBI), is a statutory regulatory body established by SEBI Act, 1992, to protect the interests of investors in securities and to promote the development of, and to regulate the securities market and for matters connected therewith or incidental thereto.

As a plan to outreach and widespread the reach of investor education to every district of India, SEBI invites applications from eligible individuals to empanel with SEBI as “Securities Market Trainers (SMARTs)” for spreading investor awareness in securities market.

Role of the SEBI Empanelled SMARTs:

1. SMARTs are expected to conduct Awareness Programs in securities markets through Stock Exchanges and Depositories.
2. SMARTs shall conduct programs for the general public (prospective / existing investors) with an objective of spreading awareness in securities market.
3. SMARTs shall conduct programs in the local language or in a language which is understandable by majority of target audience / participants attending the awareness programs.
4. SMARTs must possess adequate knowledge about securities market, investor related activities of SEBI, and functioning of securities market, related products, mechanism of trading, etc.

Details of Eligibility criteria, Educational qualification, Age, and work experience:

Parameters	Individuals
Eligible	Individual who is Citizen of India and resident of India.
Educational Qualifications	Graduate in any discipline from a recognized university.
Age *	Applicants age shall not be more than 68 years
Work Experience **	At least five years of experience of either working or teaching in the areas of law, commerce, management, economics or financial markets education.
NISM certification	<p>The applicant shall hold a valid Securities Markets Certification (NISM Series-XII: Securities Markets Foundation Certification Examination) with minimum 60% passing marks or such certification as prescribed by SEBI from time to time.</p> <p>Additionally, if the SMARTs intend to cover topics related to Commodity Derivatives, then the SMART must also hold a valid Commodity Derivatives Certification (NISM Series-XVI: Commodity Derivatives Certification Examination) with minimum 60% passing marks.</p>

*Provided further that individual (including presently empanelled Resource Persons) shall be allowed to continue as SMARTs up to the age of 70 years

**Work/professional experience of serving and retired employees of Central/State Government, Financial Sector Regulators, PSUs, Veterans from Defence Service shall be considered. Serving employees shall require to produce a No Objection Certificate from their employer.

General Instructions:

1. Terms and Conditions:

Before applying, for detailed terms and conditions, applicant is requested to refer to the document on 'Operational Guidelines on Securities Market Trainers' available at <https://investor.sebi.gov.in/join-us/smrtspanel.html>

2. Link for the on-line application:

To apply click on the link for online application: <https://smarts.sebi.gov.in>

3. Link for NISM Certification:

To apply for the NISM Certification Examinations, click on the link <https://certifications.nism.ac.in>

4. Empanelment from the Districts:

Individual shall indicate the district in which he/she would like to empanel. The desired district should be the place where he/she is residing at present.

5. Interview:

Eligible shortlisted candidate shall be called for interview/interaction.

6. In all matters regarding eligibility, interaction, assessment and communication of result, the decision of SEBI shall be final and binding on the candidates and no correspondence shall be entertained in this regard.

7. Communication in respect of selection of SMARTs mentioned in this advertisement will be sent only to successful candidates.

8. Training:

The selected applicants shall be required to undergo training program organized by SEBI in association with NISM.

The expenses for travelling to the respective training center as prescribed by SEBI will be reimbursed subject to production of the original documents and also all other expenses for stay and other arrangements will be borne by SEBI.

For any query or information contact:

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